

**Crl. Revision No. 06/2020  
Amrit Pal Singh Vs. CBI**

10.09.2020

**Present: None for revisionist.**

**Sh. Umesh Chandra Saxena, Sr. PP for CBI/respondent.**

Matter has been taken up in terms of order of Hon'ble High Court bearing No. 417/RG/DHC dated 27.08.2020, through physical Court hearing.

None for revisionist has appeared today. However, Ld. Counsel for the revisionist has sent a request for hearing of the matter through VC.

**Accordingly, list on 24.09.2020 at 02.30 PM for final arguments through VC.**

**Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.**

**A copy of this order be sent to the Computer Branch to be uploaded on the official website.**

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/10.09.2020

**IN THE COURT OF MS. SUJATA KOHLI, DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI**

**CBI No. 260/2019**

**CBI Vs. Raj Kumar**

10.09.2020

**Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.**

**None for accused.**

Matter has been taken up in terms of order of Hon'ble High Court bearing No. 417/RG/DHC dated 27.08.2020, through physical Court hearing.

Ld. Counsel for the accused has sent a request on the ground that his son is down with Covid, he himself is under quarantine and the matter may be taken up through VC.

However, in view of the administrative exigencies i.e. sudden spate in COVID 19 cases at RADC and the necessary management/arrangements thereof, I deem it appropriate that some matters be transferred to other courts at RADC.

Accordingly, **the instant matter stands transferred from this Court and is assigned to the Court of Sh. Pulastya Pramachala, Ld. Special Judge (PC Act) (CBI)-13, RADC/ND, for disposal in accordance with law.**

**Ld. Counsel(s)/parties are directed to appear before the transferee Court on 18.09.2020 at 10.30 AM.**

**Ahlmad is directed to send the file, complete in all respects, to the transferee Court immediately.**

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/10.09.2020

**IN THE COURT OF MS. SUJATA KOHLI, DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI**

**CC No. 208/2019  
CBI Vs. Rajesh Bajpai**

10.09.2020

**Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.**

**None for the accused.**

File taken up today prior to the date of hearing.

In view of the administrative exigencies i.e. sudden spate in COVID 19 cases at RADC and the necessary management/arrangements thereof, I deem it appropriate that some matters be transferred to other courts at RADC.

Accordingly, **the instant matter stands transferred from this Court and is assigned to the Court of Sh. Pulastya Pramachala, Ld. Special Judge (PC Act) (CBI)-13, RADC/ND, for disposal in accordance with law.**

**Ld. Counsel(s)/parties are directed to appear before the transferee Court on 18.09.2020 at 10.30 AM.**

**Ahlmad is directed to send the file, complete in all respects, to the transferee Court immediately.**

**The dates already fixed i.e. 14.09.2020, 15.09.2020, 16.09.2020 and 17.09.2020 stand cancelled.**

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/10.09.2020

**IN THE COURT OF MS. SUJATA KOHLI, DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI**

**CC No. 173/2019**

**CBI Vs. Prithvi Raj Meena @ P. R. Meena and Others**

10.09.2020

**Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.**

**None for the accused.**

File taken up today prior to the date of hearing.

In view of the administrative exigencies i.e. sudden spate in COVID 19 cases at RADC and the necessary management/arrangements thereof, I deem it appropriate that some matters be transferred to other courts at RADC.

Accordingly, **the instant matter stands transferred from this Court and is assigned to the Court of Sh. Arun Bhardwaj, Ld. Special Judge (PC Act) (CBI)-05, RADC/ND, for disposal in accordance with law.**

**Ld. Counsel(s)/parties are directed to appear before the transferee Court on 18.09.2020 at 10.30 AM.**

**Ahlmad is directed to send the file, complete in all respects, to the transferee Court immediately.**

**The dates already fixed i.e. 21.09.2020, 22.09.2020, 23.09.2020, 24.09.2020 and 25.09.2020 stand cancelled.**

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/10.09.2020

**IN THE COURT OF MS. SUJATA KOHLI, DISTRICT & SESSIONS JUDGE-CUM-  
SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE DISTRICT COURT  
COMPLEX, NEW DELHI**

**CBI No. 56/2019  
CBI Vs. Rajesh Kumar**

10.09.2020

**Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.**

**None for the accused.**

File taken up today prior to the date of hearing.

In view of the administrative exigencies i.e. sudden spate in COVID 19 cases at RADC and the necessary management/arrangements thereof, I deem it appropriate that some matters be transferred to other courts at RADC.

Accordingly, **the instant matter stands transferred from this Court and is assigned to the Court of Sh. Arun Bhardwaj, Ld. Special Judge (PC Act) (CBI)-05, RADC/ND, for disposal in accordance with law.**

**Ld. Counsel(s)/parties are directed to appear before the transferee Court on 18.09.2020 at 10.30 AM.**

**Ahlmad is directed to send the file, complete in all respects, to the transferee Court immediately.**

**The dates already fixed i.e. 05.10.2020, 06.10.2020, 07.10.2020, 08.10.2020 and 09.10.2020 stand cancelled.**

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/10.09.2020

**IN THE COURT OF MS. SUJATA KOHLI, DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI**

**CBI No. 364/2019**

**CBI Vs. Pradhan Singh Etc.**

10.09.2020

**Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.**

**None for the accused.**

File taken up today prior to the date of hearing.

In view of the administrative exigencies i.e. sudden spate in COVID 19 cases at RADC and the necessary management/arrangements thereof, I deem it appropriate that some matters be transferred to other courts at RADC.

Accordingly, **the instant matter stands transferred from this Court and is assigned to the Court of Ms. Anuradha Shukla Bhardwaj, Ld. Special Judge (PC Act) (CBI)-21, RADC/ND, for disposal in accordance with law.**

**Ld. Counsel(s)/parties are directed to appear before the transferee Court on 18.09.2020 at 10.30 AM.**

**Ahlmad is directed to send the file, complete in all respects, to the transferee Court immediately.**

**The date already fixed i.e. 17.11.2020 stands cancelled.**

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/10.09.2020